

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of Mr. Justice Ramendra Jain, Additional Judge of the Punjab & Haryana High Court as Permanent Judge.

We have gone through the observations made in the file referred back to the Chief Justice of India for reconsideration of the recommendation made by this Collegium on 26th March, 2018. The Collegium, on reconsideration, resolves to reiterate its recommendation for appointment of Mr. Justice Ramendra Jain as Permanent Judge of Punjab & Haryana High Court, especially when no specific reason except the issue of his transfer for seeking reconsideration has been recorded in the file.

So far as the proposal of transfer of Mr. Justice Ramendra Jain is concerned, a perusal of the Minutes dated 12th July, 2017 would clearly reveal that the Collegium which also included all the three members of this Collegium, recorded specific reasons for retaining him in the Punjab & Haryana High Court in the following terms:

“As Mr. Justice Ramendra Jain has been performing well in the Punjab & Haryana High Court and no information warranting his transfer has come to our notice, the Collegium is of the considered view that he be allowed to continue to function in that High Court, keeping in view the depleted Judge-strength of the High Court. The Collegium resolves to recommend accordingly.”

We do not see any good ground for linking the proposal of transfer of Mr. Justice Ramendra Jain with the proposal for his appointment as Permanent Judge and even for revisiting, at this crucial juncture, the above-referred

decision dated 26th March, 2018 for his appointment as Permanent Judge of the Punjab & Haryana High Court.

In view of the above, it would only be appropriate that the proposal for appointment of Mr. Justice Ramendra Jain as Permanent Judge of the Punjab & Haryana High Court is processed most expeditiously keeping in view that the current term of Mr. Justice Ramendra Jain is going to expire very shortly on 19th April, 2018.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

April 17, 2018.

